

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 6724- JK (LD) of 2026

DATED:- 03 - 06 - 2026

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated: - 03.06.2026

No:-LAW-OIC/6/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Jm

Annexure to the Government Order No:- 6724- JK(LD) of 2026 dated 03.06.2026

S. No.	Case No.	Title of case	OIC
1.	C.P./326/2026 in T.A No. 6855/2020 in SWP No. 917/2014	Din Mohammad Vs State of J&K and Ors	Sh. Sanjay Singh Balwal, TO to Executive Engineer Jal Shakti, I&FC, Division Doda
2.	WP(C) No. 647/2026	M/s Basu Enterprises Vs UT of J&K and Ors	Er. Tilak Raj Sharma, Executive Engineer, Flood Control Division, Jammu
3.	WP(C) No. 581/2026	Ghulam Rasool Vs UT of J&K and Ors	Er. Rahul Kotwal, Executive Engineer, I&FC Division, Rajouri
4.	WP(C) No. 811/2026	Mohd Zaman Vs UT of J&K and Ors	
5.	WP(C) No. 1007/2026	Zulfikar Ali Khan Vs UT of J&K and Ors	
6.	C.P No. 280/2026 in OA No. 665/2024	Ayub Mohd Vs UT of J&K and Ors	Er. Narender Singh, Executive Engineer, Jal Shakti(PHE) Mech. Division Kathua
7.	M.A No. 1765/2025 in OA No. 1084/2024	Sudesh Paul and Ors Vs UT of J&K and Ors	



